

Sir. The industrial and other projects being set up as part of rehabilitation schemes and the National Range Project would provide sufficient direct and self-employment opportunities to one person from each displaced family.

(b) Does not arise.

(c) and (d). The State Government has been discussing with the Central Government for establishment of industries in different areas of the State, as part of their industrialisation programme. This is not linked with the National Range Project.

**Publicity by Indian Embassy in
USA about US Supply of
AWACS to Pakistan**

7994. SHRI K. PRADHANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any publicity has been made by the Indian Embassy in Washington about the threat to the security of India posed by the supply of Airborne warning and control system and sophisticated defence equipment to Pakistan by US Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TWARI):

(a) Yes, Sir.

(b) The Embassy of India, Washington, has conveyed the concern of the Government of India to the U.S. Administration and Congressmen, and extensively briefed many senior journalists and reporters, academics, defence experts, etc., on the implications of providing sophisticated defence equipment and an Airborne Warning and Control system to Pakistan. At the same time, the Embassy utilised the visits of defence experts and dignitaries from India for providing additional briefings.

(c) Does not arise.

**Inquiry Report into July, 1986
Riots in Delhi**

7995. SHRI MAHENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Inquiry Committee which probed into the July, 1986 riots in West Delhi, has submitted its report;

(b) if so, the findings and suggestions of the Inquiry Committee; and

(c) the follow up action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The Magisterial inquiry report has, inter-alia, pointed out instances of failure on the part of the local police in effectively handling the situation, in the jurisdiction of Police Station Tilak Nagar and Janakpuri. The Inquiry Officer has also suggested some remedial measures, particularly relating to the appointment of a Liaison Officer with Army Units, strengthening the communication system, opening of new Police posts etc.

(c) The Delhi Administration have forwarded the Inquiry Report to the Commissioner of Police to pinpoint individual responsibility and take appropriate action in view of the findings of the report.

**Recommendations of Coelho
Committee**

7996. SHRI K. RAMAMURTHY:
SHRI L. ADAIKALARAJ:

Will the Minister of DEFENCE be pleased to state: